

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/02/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|--------------------------------------|--|--------------------------------|--|
| 1 | D-ARBA/4033/2024 ARBA/2/2024 | KESHAB KUMAR PANI VS UNION OF INDIA | SUBHRANSU BHUSAN MOHANTY VS | // (// |
| 2 | D-ARBA/4026/2024 ARBA/3/2024 | ARABINDA KUMAR MISHRA VS UNION OF INDIA | SUBHRANSU BHUSAN MOHANTY VS | // (// |
| 3 | D-BLAPL/3762/2024 BLAPL/1040/2024 | IRANI PATRA VS STATE OF ODISHA | BIJAY KUMAR BEHERA VS | TOMANDO /236 /2023 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000712/2023 |
| 4 | D-BLAPL/2519/2024 BLAPL/1041/2024 | KHIRAMOHAN SINGH VS STATE OF ODISHA | GEETANJALI MAJHI VS | HATIBARI /53 /2023 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000179/2023 |
| 5 | D-BLAPL/3844/2024 BLAPL/1042/2024 | BISMIT RANJAN DAS VS STATE OF ODISHA | SATYABRATA SENAPATI VS | KHANTAPADA /200 /2023 ASST.SESIONS JUDGE(STC),BALESWAR ST/0000099/2023 |
| 6 | D-BLAPL/2600/2024 BLAPL/1043/2024 | BAINATH RAM @ BAIDHNATH RAM VS STATE OF ODISHA | RASHMI RANJAN PATTANAIAK VS | JEYPORE SADAR /181 /2022 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000032/2022 |
| 7 | D-BLAPL/3845/2024 BLAPL/1044/2024 | ROHIT SELMA VS STATE OF ODISHA | ANITA SAHOO VS | TITILAGARH /2 /2024 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000006/2024 |
| 8 | D-BLAPL/3857/2024 BLAPL/1045/2024 | DILLIP PARIDA VS STATE OF ODISHA | BINAYA BHUSAN ROUSTRAY VS | KHANDAPARA /261 /2022 ASST.SESION JUDGE, KHANDAPADA ST/0000022/2023 |
| 9 | D-BLAPL/3864/2024 BLAPL/1046/2024 | ASHOK KUMAR NAYAK @ ASHOK NAYAK VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | SPECIAL CRIME UNIT /15 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000609/2023 |
| 10 | D-BLAPL/2861/2024 BLAPL/1047/2024 | TUDAR MALLIK VS STATE OF ODISHA | ASISH KUMAR RAY VS | BARI /437 /2023 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000126/2023 |
| 11 | D-BLAPL/3866/2024 BLAPL/1048/2024 | SAFIUL SAIKH VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | KHURDA ROAD G.R.P.S. /6 /2024 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000014/2024 |

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| 12 | D-BLAPL/2986/2024 BLAPL/1049/2024 | AKSHAYA BEHERA VS STATE OF ODISHA | BRAHMANANDA TRIPATHY VS | AIRPORT /454 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001811/2023 |
| 13 | D-BLAPL/2967/2024 BLAPL/1050/2024 | AJAY CHERO @ GURU @ BISHAL @ BHAGIRATHI VS STATE OF ODISHA | SURENDRA MOHANTY VS | AINTHAPALI /475 /2017 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0003765/2017 |
| 14 | D-BLAPL/3092/2024 BLAPL/1051/2024 | JAGA @ JAGANNATH SINGH VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | BADSAHI /6 /2020 AD HOC ADDL.SESSIONS JUDGE (FTSC) ST/0000041/2020 |
| 15 | D-BLAPL/3873/2024 BLAPL/1052/2024 | DIPU NAIK VS STATE OF ODISHA | BIKRAM KESHARI RAJ VS | FATEGARH /323 /2023 JMFC, BHAPUR(Nayagarh) GR/0000309/2023 |
| 16 | D-BLAPL/3890/2024 BLAPL/1053/2024 | SANDEEP LOHAR VS STATE OF ODISHA | RAMANI KANTA PATTANAIAK VS | JODA /108 /2023 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0000327/2023 |
| 17 | D-BLAPL/3654/2024 BLAPL/1054/2024 | BABU PRADHAN @ SHAMA SHANKAR PRADHAN VS STATE OF ODISHA | SIDDHARTH PRASAD MISHRA VS | KUMBHARAPARA /159 /2023 S.D.J.M.,PURI(Puri) GR/0000585/2023 |
| 18 | D-BLAPL/3659/2024 BLAPL/1055/2024 | PRABINA PRADHAN @ PRABINA VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | PURUNAKATAK /189 /2023 CIVIL JUDGE (JD) CUM JMFC, HARABHANGA CT/0000323/2023 |
| 19 | D-BLAPL/3893/2024 BLAPL/1056/2024 | SANJAY RAJWANSHI VS STATE OF ODISHA | CHANDANA MISHRA VS | / /0 A.D.J.,NAWAPARA(Nuapada) Sa/0000046/2023 |
| 20 | D-BLAPL/3665/2024 BLAPL/1057/2024 | TAPAN KUMAR BEHERA VS STATE OF ODISHA | BIJAY KUMAR BEHERA VS | NAYAPALLI P.S. /581 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0001208/2023 |
| 21 | D-BLAPL/3894/2024 BLAPL/1058/2024 | RAMSAKHI DEVI VS STATE OF ODISHA | SK. ZAFARULLA VS | BISOI /214 /2023 SPECIAL JUDGE,RAIRANGPUR(Mayurbhanj) Spl/0000021/2023 |
| 22 | D-BLAPL/3675/2024 BLAPL/1059/2024 | HARASH BARIK VS STATE OF ODISHA | SUSANTA KUMAR BARAL VS | / /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(GOPALPUR) 2(A)CC/0000116/2023 |
| 23 | D-BLAPL/3898/2024 | SUSHEET KUMAR KUJUR | SUSHANTA KUMAR PRADHAN | / /0 |

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| | BLAPL/1060/2024 | VS STATE OF ODISHA | VS | SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000117/2023 |
| 24 | D-BLAPL/3900/2024 BLAPL/1061/2024 | PINKU BEHERA VS STATE OF ODISHA | PRAKASH KUMAR BEURA VS | NANDANKANAN /174 /2023 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000564/2023 |
| 25 | D-BLAPL/3677/2024 BLAPL/1062/2024 | ABHISEK GUPTA VS STATE OF ODISHA | SUBRATA PANDA VS | BARBIL /13 /2024 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kenc GR/0000069/2024 |
| 26 | D-BLAPL/3901/2024 BLAPL/1063/2024 | MAHESWAR KANHAR VS STATE OF ODISHA | MANORANJAN PADHI VS | PHIRINGIA /53 /2021 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000033/2021 |
| 27 | D-BLAPL/3680/2024 BLAPL/1064/2024 | SANJAYA ROUTA @ ROUT VS STATE OF ODISHA | PULAKESH MOHANTY VS | KODALA /482 /2023 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gar GR/0000395/2023 |
| 28 | D-BLAPL/3690/2024 BLAPL/1065/2024 | RINKU BENIA VS STATE OF ODISHA | SATYANARAYAN MISHRA VS | MALKANGIRI /564 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000063/2023 |
| 29 | D-BLAPL/3738/2024 BLAPL/1066/2024 | BIKASH DAS VS STATE OF ODISHA | DEBENDRA NARAYAN PATTANAIAK VS | MANGALA BAG /334 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000919/2023 |
| 30 | D-BLAPL/3779/2024 BLAPL/1067/2024 | DUSASANA PADHAN VS STATE OF ODISHA | BHABANI PRASAD PRADHAN VS | SUBALAYA /27 /2023 A.D.J.,SONEPUR(Sonepur) SC/0000061/2023 |
| 31 | D-BLAPL/3839/2024 BLAPL/1068/2024 | ANEK @ BRAJESH BAG VS STATE OF ODISHA | KAUSTUVA MOHANTY VS | KHETRARAJPUR /260 /2022 A.D.J.,SAMBALPUR(Sambalpur) ST/0000031/2023 |
| 32 | D-BLAPL/3840/2024 BLAPL/1069/2024 | JITU MAHANAND VS STATE OF ODISHA | KAUSTUVA MOHANTY VS | KHETRARAJPUR /260 /2022 A.D.J.,SAMBALPUR(Sambalpur) ST/0000031/2023 |
| 33 | D-BLAPL/3096/2024 BLAPL/1070/2024 | BIKASH SINGH @ BIKAS KUMAR SINGH VS STATE OF ODISHA | DURGA PRASANNA MISHRA VS | CYBER CRIME AND ECONOMIC OFFEN J.M.F.C,CUTTACK(Cuttack) GR/0000789/2022 |
| 34 | D-BLAPL/3853/2024 BLAPL/1071/2024 | PRAKASH NAG VS | MANORANJAN PADHY VS | JEYPORE SADAR /132 /2023 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko |

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| 35 | D-BLAPL/3669/2024 BLAPL/1072/2024 | STATE OF ODISHA PRADEEP SAHU VS STATE OF ODISHA | SUDEEP KUMAR SARANGI VS | GR/0000489/2023 BRAJARAJNAGAR /219 /2018 J.M.F.C.,JHARSUGUDA(Jharsuguda) GR/0001995/2018 |
| 36 | D-BLAPL/3863/2024 BLAPL/1073/2024 | PRABINA KUMAR PRADHAN @ PRABIN VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | PURUNAKATAK /189 /2023 J.M.F.C.,HARBHANGA(Baudh) CT/0000323/2023 |
| 37 | D-BLAPL/3685/2024 BLAPL/1074/2024 | STATE OF ODISHA ANURAG KUMAR VS STATE OF ODISHA | SHYAM SUNDAR CHHUALSINGH VS | JONK /286 /2023 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000825/2023 |
| 38 | D-BLAPL/3912/2024 BLAPL/1075/2024 | STATE OF ODISHA RAMU JENA VS STATE OF ODISHA | MRUGANKA MAULI PATNAIK VS | BADAGODA P.S. /338 /2023 3RD ADJ BHUBANESWAR(Khordha) TR/0000337/2023 |
| 39 | D-BLAPL/3913/2024 BLAPL/1076/2024 | STATE OF ODISHA SANDEEP KUMAR NAIK VS STATE OF ODISHA | RAJALAXMI BISWAL VS | N.T.P.C. /1 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0000013/2024 |
| 40 | D-BLAPL/3736/2024 BLAPL/1077/2024 | PARIKHITA NAIK @ PARIKSHITA NAIK VS STATE OF ODISHA | PANCHANAN PANIGRAHI VS | BALIMI /333 /2023 S.D.J.M.,HINDOL(Dhenkanal) GR/0001001/2023 |
| 41 | D-BLAPL/642/2024 BLAPL/1078/2024 | GANANATH PADHAN @ GANA PADHAN @ GANESH PADHAN VS STATE OF ODISHA | SACHIDANANDA PADHEE VS | barpalli /360 /2022 A.D.J.,BARGARH(Bargarh) CT/0000090/2023 |
| 42 | D-BLAPL/3744/2024 BLAPL/1079/2024 | ANIS AHMED KHAN VS STATE OF ODISHA | ACHYUTANANDA PATTANAİK VS | BANIGOCHA /9 /2017 A.D.J.,NAYAGARH(Nayagarh) TR/0000018/2017 |
| 43 | D-BLAPL/1717/2024 BLAPL/1080/2024 | TUNA @ ASIT KAMILA VS STATE OF ODISHA | GURUPRASAD BEHERA VS | BAISINGA /243 /2023 A.D.J.,BARIPADA(Mayurbhanj) ST/0000299/2023 |
| 44 | D-BLAPL/3757/2024 BLAPL/1081/2024 | DASARATH MAJHI VS STATE OF ODISHA | AMULYA RATNA PANDA VS | SUNKI /1 /2024 S.D.J.M.,KORAPUT(Koraput) GR/0000001/2024 |
| 45 | D-BLAPL/3769/2024 BLAPL/1082/2024 | STATE OF ODISHA BIKASH NAYAK VS STATE OF ODISHA | JAYADEBA BEHERA VS | PHIRINGIA /135 /2023 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULI CT/0000550/2023 |

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| 46 | D-BLAPL/2449/2024 BLAPL/1083/2024 | BAPI @ CHANDAN DAS VS STATE OF ODISHA | ANANTA NARAYAN PATTANAYAK VS | BADAGODA P.S. /338 /2023 3RD ADJ BHUBANESWAR(Khordha) TR/0000337/2023 |
| 47 | D-BLAPL/2943/2024 BLAPL/1084/2024 | MD. PYARE VS STATE OF ODISHA | PABITRA KUMAR NAYAK VS | PLANTSITE /100 /2023 2ND A.D.J.,ROURKELA(Sundargarh) Spl/0000004/2023 |
| 48 | D-BLAPL/3536/2024 BLAPL/1085/2024 | BIJAYA KUMAR DAS VS STATE OF ODISHA | CHIRANJIB ROUT VS | COLLIERY /431 /2022 A.D.J.,TALCHER(Anugul) CT/0000224/2022 |
| 49 | D-BLAPL/3517/2024 BLAPL/1086/2024 | KAILASH PANIGRAHI VS STATE OF ODISHA | DR SUBRAT KUMAR SAHU VS | GOSANINUAGAM /73 /2010 3RD ADDL.SESSION JUDGE CUM SPL.J ST/0000002/2013 |
| 50 | D-BLAPL/3803/2024 BLAPL/1087/2024 | JAGAN @ JAGANNATH JENA VS STATE OF ODISHA | ANUP UDAYA SENAPATI VS | NAYAPALLI P.S. /24 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000024/2024 |
| 51 | D-BLAPL/3807/2024 BLAPL/1088/2024 | MD. FAYUM @ SALMAN VS STATE OF ODISHA | SOUMYA RANJAN DAS VS | PLANTSITE /5 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0000011/2024 |
| 52 | D-BLAPL/3809/2024 BLAPL/1089/2024 | JAY PRAKASH GUPTA VS STATE OF ODISHA | PRIYA RANJAN SINGH VS | DHENKANAL TOWN /980 /2023 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001996/2023 |
| 53 | D-BLAPL/3647/2024 BLAPL/1090/2024 | PRAHALLAD GURU @ GURIA VS STATE OF ODISHA | SUDHANSU SEKHAR DASH VS | NUAGAON /93 /2021 A.D.J.,NAYAGARH(Nayagarh) ST/0000186/2021 |
| 54 | D-BLAPL/3793/2024 BLAPL/1091/2024 | BADAL @ PRAVAKAR MOHAPATRA VS STATE OF ODISHA | BHARAT BHUSAN ROURTRAY VS | NALCO /6 /2024 SPL.JUDGE,ANGUL(Anugul) Spl/0000002/2024 |
| 55 | D-BLAPL/3795/2024 BLAPL/1092/2024 | RAJKUMAR KUJUR VS STATE OF ODISHA | BHARAT BHUSAN ROURTRAY VS | RAIBAGA /143 /2023 J.M.F.C., BIRAMITRAPUR(Sundargarh) GR/0000519/2023 |
| 56 | D-BLAPL/3801/2024 BLAPL/1093/2024 | AMIR CHANDA MALI VS STATE OF ODISHA | SUJATA JENA VS | BISSAMCUTTACK /16 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000045/2023 |
| 57 | D-CMP/5513/2024 | NRUSINGHA BEHERA | BANSHIDHAR BAUG | // |

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|----|-------------------------------------|---|-----------------------------|--|
| | CMP/100/2024 | VS KALINGA INSTITUTE OF INDUSTRIAL TECHNOLOGY , BBSR | VS | CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0001531/2012 |
| 58 | D-CMP/4649/2024 CMP/101/2024 | BHAGYABATI PANDA VS M/S BINAYAK HERBAL FARM, GANJAM | MANAS RANJAN BEHERA VS | // CIVIL JUDGE (SD),BERHAMPUR(Ganjam EP/0000010/2017 |
| 59 | D-CMP/5515/2024 CMP/98/2024 | MANAGOBINDA SWAIN VS BIMALI ROUT | NIRANJAN PRASAD PATRA VS | // CIVIL JUDGE (SD),NIMAPARA(Puri) CS/0000029/2006 |
| 60 | D-CMP/5599/2024 CMP/99/2024 | DEBARAJ AMAT VS CHERA AMAT | JYOTI RANJAN DEO VS | // A.D.J.,SONEPUR(Sonepur) CMA/0000007/2007 |
| 61 | D-CONTC/4412/2024 CONTC/766/2024 | PRAKASH CHANDRA GHADAI VS ARUN KUMAR SARANGI, I.P.S. | ADV. VS | // () // |
| 62 | D-CONTC/3586/2024 CONTC/767/2024 | AJAY KUMAR DAS VS ASHISH KUMAR MOHAPATRA, TAHASILDAR, SADAR, BALASORE | ADV VS | // () // |
| 63 | D-CONTC/3588/2024 CONTC/768/2024 | SANTOSH PANDA VS ANUPA KUMAR BEHERA, TAHASILDAR, REMUNA, BALASORE | ADV VS | // () // |
| 64 | D-CONTC/4690/2024 CONTC/769/2024 | BISWANATH SAHU VS JASMINI PATTNAIK, ADDL. CHIEF SECY. TO GOVT., HEALTH AND FAMILY WELFARE DEPT. | ADV. VS | // () // |
| 65 | D-CONTC/3886/2024 CONTC/770/2024 | CHANDRAMANI SAHU VS ASWATHY S.,I.A.S. | ADV. VS | // () // |
| 66 | D-CONTC/4138/2024 CONTC/771/2024 | DAMBARUDHAR PRADHAN VS SUSHANTA KUMAR DAS, DIRECTOR OF SECONDARY EDUCATION, ODISHA | ADV. VS | // () // |
| 67 | D-CONTC/5101/2024 CONTC/772/2024 | HARIHAR DASH VS ANU GARG, IAS | ADV. VS | // () // |
| 68 | D-CONTC/5361/2024 CONTC/773/2024 | LALIT MOHAN PATNAIK VS | ADV. VS | // () // |

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| 69 | D-CONTC/3940/2024 CONTC/774/2024 | ASWATHY S., I.A.S. GADADHAR PRADHAN VS SAMARTHA BARMA, I.A.S. | ADV. VS | // // 0 // |
| 70 | D-CONTC/4233/2024 CONTC/775/2024 | SOBHAKAR GUPTA VS ASWATHY S.,COMMISSIONER CUM SECRETARY,S AND M.E DEPTT. | AUROBINDA SAHOO VS | // 0 // |
| 71 | D-CONTC/4252/2024 CONTC/776/2024 | SUNIL MOHAN DASH VS ASWATHY S.,COMMISSIONER CUM SECRETARY S AND M.E DEPTT. | AUROBINDA SAHOO VS | // 0 // |
| 72 | D-CONTC/4253/2024 CONTC/777/2024 | PRAVAKAR NAIK VS ASWATHY S., I.A.S. | SIDHARTHA SWAIN VS | // 0 // |
| 73 | D-CONTC/4294/2024 CONTC/778/2024 | DIPTIMAYEE BEHERA VS KRUSHNA CHANDRA NAYAK,D.E.O.,CUTTACK | ADV. VS | // 0 // |
| 74 | D-CONTC/4295/2024 CONTC/779/2024 | MINTA SINGH VS ASWATHY S., I.A.S., COMMNR CUM SECY, S AND M.E, ODISHA. | AUROBINDA SAHOO VS | // 0 // |
| 75 | D-CONTC/4858/2024 CONTC/780/2024 | MAYADHAR KALLO VS VISHAL KUMAR DEV, I.A.S. | ADV. VS | // 0 // |
| 76 | D-CONTC/5215/2024 CONTC/781/2024 | PRAMOD KUMAR NANDA VS RESHMA TETE, B.D.O.,TANGI | SUSANTA KUMAR DASH VS | // 0 // |
| 77 | D-CONTC/3430/2024 CONTC/782/2024 | PRAMODA KUMAR SATAPATHY VS SATYABRATA SAHU, I.A.S. | ADV. VS | // 0 // |
| 78 | D-CONTC/4299/2024 CONTC/783/2024 | CHHATRAPATI MAJHI VS ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. | BIJAYA KUMAR BEHERA 1 VS | // 0 // |
| 79 | D-CONTC/3441/2024 CONTC/784/2024 | ASHOK KUMAR SAHOO VS SMRUTI RANJAN SAHOO,OAS A(JB) | ADV. VS | // 0 // |

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| 80 | D-CONTC/3559/2024 CONTC/785/2024 | JAYANTA KUMAR MAITRA VS G. MATHIVHATANAN, PRINCIPAL SECY., HOUSING AND URBAN DEVLOPMENT DEPT. | ADV. VS | // 0 |
| 81 | D-CONTC/3668/2024 CONTC/786/2024 | BALABHADRA TRIPATHY VS SAMARTHA VERMA, COLLECTOR, PURI | ADV VS | // 0 |
| 82 | D-CONTC/4899/2024 CONTC/787/2024 | CHANDANA MOHAPATRA VS DR. BISWAJIT GHOS, O.E.S. | ADV. VS | // 0 |
| 83 | D-CONTC/4059/2024 CONTC/788/2024 | PRADEEP KUMAR MALLIK VS MANOJ AHUJA, I.A.S. | ADV. VS | // 0 |
| 84 | D-CONTC/2991/2024 CONTC/789/2024 | RATNAKAR NETI VS PRATYUSH DIWAKAR, I.P.S. | GYANENDRA CHANDRA SWAIN VS | // 0 |
| 85 | D-CONTC/2886/2024 CONTC/790/2024 | SUDAM CHARAN SETHI VS PRATIVA MANJARI DAS, DISTRICT EDUCATION OFFICER, BALASORE | ADV. VS | // 0 |
| 86 | D-CONTC/4898/2024 CONTC/791/2024 | KALASHREE DASH VS SUSANTA KUMAR DASH, I.A.S. | ADV. VS | // 0 |
| 87 | D-CONTC/2168/2024 CONTC/792/2024 | SAMSUDIN KHAN VS V.V. YADAB, I.A.S. | ADV. VS | // 0 |
| 88 | D-CONTC/4176/2024 CONTC/793/2024 | BUDU SATNAMI VS ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. | BIJAYA KUMAR BEHERA 1 VS | // 0 |
| 89 | D-CONTC/4881/2024 CONTC/794/2024 | SIBA NARAYAN PATRA VS G. MATHI VATHANAN, ADDL. CHIEF SECY., HOUSING AND URBAN DEVLOPMENT DEPT. | TANMAY MISHRA VS | // 0 |
| 90 | D-CONTC/4287/2024 CONTC/795/2024 | BISHNU CHARAN MAJHI VS ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. | BIJAYA KUMAR BEHERA 1 VS | // 0 |
| 91 | D-CONTC/4401/2024 | BIJAYALAXMI DASH | ADV. | // |

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| | CONTC/796/2024 | VS ASWATHY S., I.A.S. | VS | 0 // |
| 92 | D-CONTC/4293/2024 CONTC/797/2024 | RABI NIAL VS ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. | BIJAYA KUMAR BEHERA 1 VS | // 0 // |
| 93 | D-CONTC/5543/2024 CONTC/798/2024 | BIBEKANANDA PATRA VS VIR VIKRAM YADAV, COMMNR. CUM SECY., WORKS DEPT. | ADV. VS | // 0 // |
| 94 | D-CONTC/4406/2024 CONTC/799/2024 | SARAT CHANDRA MOHANTY VS ASWATHY S.,I.A.S. | ADV. VS | // 0 // |
| 95 | D-CONTC/4438/2024 CONTC/800/2024 | GANESH CHANDRA PRADHAN VS DATTATRAYA BHAUSAHEB SHINDE, I.A.S. | ADV. VS | // 0 // |
| 96 | D-CONTC/4448/2024 CONTC/801/2024 | SWARNA PRAVA TRIPATHY VS ASWATHY S., I.A.S. | ADV. VS | // 0 // |
| 97 | D-CONTC/4883/2024 CONTC/802/2024 | PRADEEP KUMAR SAHOO VS G.MATHI VATHANAN, ADDL. CHIEF SECY., H AND UD DEPT. | TANMAY MISHRA VS | // 0 // |
| 98 | D-CONTC/4487/2024 CONTC/803/2024 | PRAVAKAR MISHRA VS PRAMOD KUMAR MISHRA, SPECIAL SECY. TO GOVT., HIGHER EDUCATION DEPT. | ADV. VS | // 0 // |
| 99 | D-CONTC/5474/2024 CONTC/804/2024 | PRATAP KUMAR SAHU VS ANU GARG, I.A.S. | ADV. VS | // 0 // |
| 100 | D-CONTC/4600/2024 CONTC/805/2024 | SAINI BADAIAK VS ASWATHY S., I.A.S. | ADV. VS | // 0 // |
| 101 | D-CONTC/5473/2024 CONTC/806/2024 | RABINDRANATH RAJ VS ANU GARG, I.A.S. | ADV. VS | // 0 // |
| 102 | D-CONTC/4613/2024 CONTC/807/2024 | RAMESH LAKRA VS | ADV. VS | // 0 |

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|-----|-------------------------------------|---|-----------------------------|-------------------------------------|
| 103 | D-CONTC/1724/2024 CONTC/808/2024 | ASWATHY S., I.A.S. NALINI PRAVA MOHANTY VS | ADV VS | // // () |
| 104 | D-CONTC/4620/2024 CONTC/809/2024 | ASWATHY, S.I.A.S. BIJAY MAJHI VS | ADV. VS | // // () |
| 105 | D-CONTC/5974/2024 CONTC/810/2024 | ASWATHY S., I.A.S. SURYANARAYAN BEHERA VS | ADV. VS | // // () |
| 106 | D-CONTC/5972/2024 CONTC/811/2024 | SMITA MOHANTY, ASSISTANT DIRECTOR OF HORTICULTURE, KHORDHA RAMACHANDRA BHANJA VS | ADV. VS | // // () |
| 107 | D-CONTC/765/2024 CONTC/812/2024 | BISWANATH TARAI, O.E.S. 1 NITYANANDA ROUT VS | adv. VS | // // () |
| 108 | D-CONTC/5976/2024 CONTC/813/2024 | ARVIND AGRAWAL, IAS MANOJ KUMAR BARAIK VS | ADV. VS | // // () |
| 109 | D-CONTC/2693/2024 CONTC/814/2024 | ANU GARG, I.A.S. DUSMANTA MAJHI VS | ADV. VS | // // () |
| 110 | D-CONTC/4172/2024 CONTC/815/2024 | GOURI RANI NAIK (O.E.S.) PARAMANANDA JANI @ DAS VS | BIJAYA KUMAR BEHERA 1 VS | // // () |
| 111 | D-CONTC/4174/2024 CONTC/816/2024 | ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. TANKADHARA RANA VS | BIJAYA KUMAR BEHERA 1 VS | // // () |
| 112 | D-CONTC/4230/2024 CONTC/817/2024 | ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. BIPADA BHANJANA PANDA VS | AUROBINDA SAHOO VS | // // () |
| 113 | D-CONTC/4712/2024 CONTC/818/2024 | ASWATHY S., COMMISSIONER -CUM-SECRETARY, S AND M.E DEPTT. SURESH CHANDRA MALLICK VS | ADV. VS | // // () |
| | | ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT. | | // |

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|-----|-------------------------------------|---|-----------------------------|-------------------------------------|
| 114 | D-CONTC/4717/2024 CONTC/819/2024 | BHARAT CHANDRA MOHANTY VS ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT. | ADV. VS | // 0 // |
| 115 | D-CONTC/4743/2024 CONTC/820/2024 | PRASANTA KUMAR DIGAL VS ASWATHY S., I.A.S. | ADV VS | // 0 // |
| 116 | D-CONTC/4660/2024 CONTC/821/2024 | BISWAJIT SWAIN VS SANJAY KUMAR SINGH, PRINCIPAL SECY., HOME DEPT. | ADV. VS | // 0 // |
| 117 | D-CONTC/4639/2024 CONTC/822/2024 | BASANTA KUMAR PAIKARAY VS ASWATHY S., I.A.S. | ADV. VS | // 0 // |
| 118 | D-CONTC/4623/2024 CONTC/823/2024 | HEROD KUJUR VS ASWATHY S., I.A.S. | ADV. VS | // 0 // |
| 119 | D-CONTC/4627/2024 CONTC/824/2024 | BULBUL DANDASENA VS ASWATHY S., I.A.S. | ADV. VS | // 0 // |
| 120 | D-CONTC/4614/2024 CONTC/825/2024 | BISHNU NARAYAN PANY VS ARABINDA KUMAR PADHI, I.A.S. | NIHAL RATH VS | // 0 // |
| 121 | D-CONTC/3917/2024 CONTC/826/2024 | RANJAN KUMAR SHARMA VS SURYA BANSI MAYUR BIKAS, COLLECTOR, KENDRAPARA | ADV. VS | // 0 // |
| 122 | D-CONTC/4298/2024 CONTC/827/2024 | RANJAN KUMAR SHARMA VS SUSIL KUMAR LOHANI, PRINCIPAL SECY., PANCHAYTIRAJ AND D.W. DEPTT. | ADV. VS | // 0 // |
| 123 | D-CONTC/4282/2024 CONTC/828/2024 | TIKARAM MAJHI VS ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. | BIJAYA KUMAR BEHERA 1 VS | // 0 // |
| 124 | D-CONTC/4270/2024 CONTC/829/2024 | SANTOSH KUMAR LENKA VS ABHINAV SONKAR, I.P.S. | ADV. VS | // 0 // |
| 125 | D-CONTC/4260/2024 | KAILASH CHANDRA SETHY | ADV. | // |

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|-----|-------------------------------------|--|------------------------------|---|
| | CONTC/830/2024 | VS ASWATHY S., I.A.S. | VS | () // |
| 126 | D-CRLA/3586/2024 CRLA/105/2024 | DHARMENDRA HARPAL VS STATE OF ODISHA | DEBASIS TRIPATHY VS | DHARAMGARH /60 /2015 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000133/2015 |
| 127 | D-CRLMA/3420/2024 CRLMA/25/2024 | AVINASH UTTAM CHAVHAN@AVINASH UTTAM CHAVHAN VS STATE OF ODISHA | S.S.RAY (2) VS | / /0 A.D.J., GUNUPUR(Rayagada) TR/0000071/2023 |
| 128 | D-CRLMA/1040/2024 CRLMA/26/2024 | KRUSHANA CHANDRA MAJHI VS STATE OF ODISHA | ADV VS | PADWA /7 /2022 () // |
| 129 | D-CRLMC/3386/2024 CRLMC/345/2024 | SAMEER PATTNAIK VS STATE OF ODISHA | BISHNU PRASAD PRADHAN VS | NANDANKANAN /93 /2022 2ND ADJ CUM SPL JUDGE,BHUBANESW CRREV/0000093/2023 |
| 130 | D-CRLMC/3063/2024 CRLMC/346/2024 | DHAKA MAJHI VS STATE OF ODISHA | SATYA NARAYN MISHRA VS | NAIKANI-DIHI /80 /2018 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0000272/2018 |
| 131 | D-CRLMC/3698/2024 CRLMC/347/2024 | MILAN MISHRA VS STATE OF ODISHA | ABHISHEK PRADHAN VS | BASELI SAHI PS /131 /2020 J.M.F.C. (II), PURI(Puri) GR/0001252/2020 |
| 132 | D-CRLMC/3747/2024 CRLMC/348/2024 | JAGANATH PARIDA VS STATE OF ODISHA | PRASANNA KUMAR PARHI VS | GURANDI /23 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000027/2023 |
| 133 | D-CRLMC/3102/2024 CRLMC/349/2024 | KALIA @ KALANDI PRUSTY VS STATE OF ODISHA | ARUN KUMAR DAS VS | DHENKANAL SADAR /156 /2016 A.D.J.,DHENKANAL(Dhenkanal) Spl/0000094/2022 |
| 134 | D-CRLMC/4154/2024 CRLMC/350/2024 | AMAN SAHU VS STATE OF ODISHA | BIDYADHAR MANSING VS | CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0000074/2024 |
| 135 | D-CRLMC/3689/2024 CRLMC/351/2024 | ANURAG GHOSH @ ANURAGH GHOSH VS STATE OF ODISHA | JAJATI KESHARI KHUNTIA VS | BALASORE TOWN /240 /2012 DISTRICT & SESSIONS JUDGE,BALASO ST/0000199/2017 |
| 136 | D-CRLMC/4128/2024 CRLMC/352/2024 | MAHANTA SRI NARAYAN RAMANUJA DASH VS | H.M.DHAL VS | / /0 S.D.M.,PURI(Puri) |

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| 137 | D-CRLMC/3627/2024 CRLMC/353/2024 | M/S.SHREEHARI CONSTRUCTION RAGHUNATH GAHIR VS STATE OF ODISHA | SUSHANTA KUMAR JOSHI VS | CRMC/0000019/2024 KANTABANJI /131 /2013 ASST. SESSIONS JUDGE,KANTABANJI(Dhenkanal) SC/0000079/2023 |
| 138 | D-CRLMC/3638/2024 CRLMC/354/2024 | PABANA @ PABITRA ROUT VS STATE OF ODISHA | PRADEEP KUMAR KUNDU VS | NIALI /30 /2015 J.M.F.C.,NIALI(Cuttack) GR/0000222/2015 |
| 139 | D-CRLMC/3467/2024 CRLMC/355/2024 | TUKUNA JENA VS STATE OF ODISHA | SAROJ KUMAR DASH VS | BHUBAN /339 /2021 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000329/2021 |
| 140 | D-CRLMC/3643/2024 CRLMC/356/2024 | ABHIMANYU BARIK VS STATE OF ODISHA | NIRANJAN LENKA VS | NAYAPALLI P.S. /293 /2019 AD HOC ADDITIONAL SESSIONS JUDGE TR/0000280/2019 |
| 141 | D-CRLMC/3636/2024 CRLMC/357/2024 | HEMANTA KUMAR PRADHAN VS STATE OF ODISHA | ARJUNA CHARANA BEHERA VS | / /0 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGANGA ICC/0000019/2017 |
| 142 | D-CRLMC/3716/2024 CRLMC/358/2024 | SARADA PRASAD MISHRA@KALIA VS STATE OF ODISHA | PRAVASH CHANDRA JENA VS | MAHANGA /117 /2009 J.M.F.C.,SALIPUR(Cuttack) GR/0000452/2009 |
| 143 | D-CRLMC/3528/2024 CRLMC/359/2024 | DILLIP KUMAR SENAPATI VS STATE OF ODISHA | BIBHUTI RANJAN MOHANTY VS | / /0 SPECIAL JUDGE,DHENKANAL(Dhenkanal) CMC/0000006/2023 |
| 144 | D-CRLMC/3222/2024 CRLMC/360/2024 | JAGANNATH MISHRA@JAGU VS STATE OF ODISHA | SHYAMANANDA MOHARANA VS | NARASINGHPUR /124 /2021 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000101/2021 |
| 145 | D-CRLMC/3533/2024 CRLMC/361/2024 | NARAYAN SETHI VS STATE OF ODISHA | BISWAJIT MOHANTY VS | BHANJANAGAR /59 /2011 A.D.J.,BHANJANAGAR(Ganjam) ST/0000027/2012 |
| 146 | D-CRLMC/3447/2024 CRLMC/362/2024 | SUBHRANSU PARIDA @ SUBHRANTA KUMAR PARIDA VS STATE OF ODISHA | PABITRA KUMAR NAYAK VS | CHANDRASEKHARPUR /427 /2015 AD HOC ADDITIONAL SESSIONS JUDGE TR/0000160/2015 |
| 147 | D-CRLMC/3434/2024 CRLMC/363/2024 | SHANKAR KUMAR KANDI VS STATE OF ODISHA | MANOJ KUMAR MOHANTY (2) VS | / /0 () // |

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| 148 | D-CRLMC/3546/2024 CRLMC/364/2024 | INDUMATI SAHOO VS STATE OF ODISHA | BICHITRA NARAYANA SATAPATHY VS | KUJANGA /72 /2020 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000204/2020 |
| 149 | D-CRLMC/3579/2024 CRLMC/365/2024 | SWASTIK RATH VS STATE OF ODISHA | KABIRAJ PRADHAN VS | / /0 J.M.F.C.,KHURDA(Khordha) ICC/0000021/2020 |
| 150 | D-CRLMC/3494/2024 CRLMC/366/2024 | BIDUBHUSAN BADU@BIDHUBHUSAN BADU VS STATE OF ODISHA | UMESH KUMAR LENKA VS | ANGUL TOWN /77 /2021 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000274/2021 |
| 151 | D-CRLMC/3522/2024 CRLMC/367/2024 | CHOWDHURY SANJAY DASH@SANJAY DAS VS STATE OF ODISHA | SUJIT LAL VS | SORO /253 /2022 J.M.F.C.,SORO(Baleshwar) CT/0000554/2022 |
| 152 | D-CRLMC/3454/2024 CRLMC/368/2024 | RAJENDRA MAHANADIA VS STATE OF ODISHA | DIBYAJYOTI SAHOO VS | DORAGUDA PS /22 /2019 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000019/2019 |
| 153 | D-CRLMC/2488/2024 CRLMC/369/2024 | RANJIT KUMAR SAHU@RANJIT SAHU VS STATE OF ODISHA | MANAS KUMAR CHAND VS | KANTABANJI /286 /2022 ADDL.SESIONS JUDGE,KANTABANJI() SC/0000008/2023 |
| 154 | D-CRLMC/3470/2024 CRLMC/370/2024 | CHILA@SOMANATH SWAIN VS STATE OF ODISHA | SARBESWAR BEHERA VS | TIRTOL /140 /2010 DISTRICT & SESSIONS JUDGE,JAGATSI CT/0000038/2011 |
| 155 | D-CRLMC/3704/2024 CRLMC/371/2024 | SATYARANJAN@SUBODH MOHAPATRA VS STATE OF ODISHA | LAGNAJIT PATTNAIK VS | CUTTACK SADAR /571 /2022 DISTRICT & SESSIONS JUDGE,CUTTACK GR/0003391/2022 |
| 156 | D-CRLMC/3172/2024 CRLMC/372/2024 | SURYAKANT BARAD@SURYAKANTA BARAD VS STATE OF ODISHA | NARENDRA KUMAR LENKA VS | NAYAGARH /75 /2016 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000188/2016 |
| 157 | D-CRLMC/3618/2024 CRLMC/373/2024 | PRASANA SWAIN VS STATE OF ODISHA | SAMARENDRA MOHANTY VS | CUTTACK SADAR /115 /2017 1ST ADJ,CUTTACK(Cuttack) ST/0000198/2022 |
| 158 | D-CRLMC/3656/2024 CRLMC/374/2024 | SUBRAT PATRA VS STATE OF ODISHA | CHITTA RANJAN SAHU VS | RAIRAKHOL /27 /2018 ADDL.SESIONS JUDGE CUM SPL JUDGE TR/0000006/2018 |
| 159 | D-CRLMP/3616/2024 | UPENDRA DASH | SAILABALA JENA | / /0 |

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| | CRLMP/190/2024 | VS STATE OF ODISHA | VS | () // |
| 160 | D-CRLMP/3619/2024 CRLMP/191/2024 | BILASH CH.DASH @MOHANTY VS STATE OF ODISHA | SAILABALA JENA VS | //0 () // |
| 161 | D-CRLMP/3331/2024 CRLMP/192/2024 | NAROTTAM DAS VS STATE OF ODISHA | AMRITA MISHRA VS | //0 () // |
| 162 | D-CRLMP/3992/2024 CRLMP/193/2024 | KEJURAM BIBHAR VS STATE OF ODISHA | SATYANARAYAN MISHRA VS | JONK /53 /2023 () // |
| 163 | D-CRLMP/3896/2024 CRLMP/194/2024 | KALANDI CHARAN BEHERA VS STATE OF ODISHA | PRAKASH KUMAR BEURA VS | //0 () // |
| 164 | D-CRLREV/3441/2024 CRLREV/52/2024 | GULAM ALLI KHAN VS STATE OF ODISHA | ANANTA NARAYAN PATTANAYAK VS | NANDAPUR /32 /2022 S.D.J.M.,KORAPUT(Koraput) MISCA/0000204/2023 |
| 165 | D-CRP/4357/2024 CRP/5/2024 | JUMMA MASJID MARFAT AURANGZEB KHAN VS MANTU SAHAJI | SHAIK ABDUL NAYEEM VS | // PRESIDING OFFICE,WAQF TRIBUNAL,C Oa/0000006/2019 |
| 166 | D-MACA/3455/2024 MACA/61/2024 | DIVL. MANAGER, UNITED INDIA INSURANCE CO. LTD. VS SUSENI DALABEHERA | RAMESH CHANDRA SAHOO 1 VS | // 4TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000213/2019 |
| 167 | D-MACA/5166/2024 MACA/62/2024 | SR. D.M., NATIONAL INSURANCE CO. LTD. VS BARSA BEHERA | PRASANTA KUMAR MAHALI VS | // 3RD MACT,BHADRAK(Bhadrak) Mac/0000016/2018 |
| 168 | D-MACA/5168/2024 MACA/63/2024 | D.M. M/S. NATIONAL INSURANCE CO. LTD. VS RANJAN KUMAR JENA | PRASANTA KUMAR MAHALI VS | // III MACT,JAJPUR(Jajapur) Mac/0000033/2010 |
| 169 | D-MACA/1809/2024 MACA/64/2024 | M/S., BAJAJ ALLIANZ GENERAL INSURANCE CO. L.T.D. VS BABULA DAS | ANUPAM DASH VS | // II MACT (SD),BERHAMPUR(Ganjam) Mac/0000014/2020 |
| 170 | D-MATA/5633/2024 MATA/45/2024 | SUSHRIT MISHRA VS | KOUSIK ANANDA GURU VS | // JUDGE, FAMILY COURT, JHARSGUDA(C |

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| 171 | D-MSA/5395/2024 MSA/2/2024 | KRUTIKA PANDA ODISHA STATE HOUSING BOARD VS SAMSAD AHAMAD KHAN | DAYANANDA MOHAPATRA VS | CP/0000092/2022 // ODISHA REAL ESTATE APPELLATE TR OREAT/0000074/2020 |
| 172 | D-MSA/5387/2024 MSA/3/2024 | ODISHA STATE HOUSING BOARD VS SUBRAT KUMAR DAS | DAYANANDA MOHAPATRA VS | // ODISHA REAL ESTATE APPELLATE TR OREAT/0000019/2020 |
| 173 | D-MSA/5869/2024 MSA/4/2024 | ODISHA STATE HOUSING BOARD VS DR. MD. GAYASUDDIN | DAYANANDA MOHAPATRA VS | // ODISHA REAL ESTATE APPELLATE TR OREAT/0000086/2020 |
| 174 | D-RPFAM/1560/2024 RPFAM/24/2024 | SHIVANI TIWARI VS STATE OF ODISHA | SATYA PRAKASH MAHAPATRA VS | // JUDGE, FAMILY COURT, BARGARH(Ba CMC/0000013/2021 |
| 175 | D-RPFAM/5305/2024 RPFAM/25/2024 | MANI SAHOO VS GIRIJA SANKAR BEHERA | SRINIVAS MOHANTY VS | // JUDGE FAMILY COURT, BARIPADA(Ma Crp/0000061/2019 |
| 176 | D-RSA/4699/2024 RSA/17/2024 | ANNAPURNA DAS VS JAYANTA DAS | SOUGAT DASH VS | // A.D.J.,BARIPADA(Mayurbhanj) RFA/0000057/2023 |
| 177 | D-WA/5300/2024 WA/139/2024 | STATE OF ODISHA VS ANADI CHARAN MOHANTA | PRASANNA KUMAR MOHANTY, A.S.C. VS | // () // |
| 178 | D-WA/5225/2024 WA/140/2024 | STATE OF ODISHA VS JITENDRA NARAYAN SAMANTA | TARUN PATNAIK, A.S.C. VS | // () // |
| 179 | D-WA/5281/2024 WA/141/2024 | STATE OF ODISHA VS RAGHUNATH PANDA | TARUN PATNAIK, A.S.C. VS | // () // |
| 180 | D-WA/5463/2024 WA/142/2024 | STATE OF ODISHA VS DILLIP KUMAR MEHER | TARUN PATNAIK, A.S.C. VS | // () // |
| 181 | D-WA/5445/2024 WA/143/2024 | STATE OF ODISHA VS SIMANCHAL RATH | TARUN PATNAIK, A.S.C. VS | // () // |

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| 182 | D-WA/5242/2024 WA/144/2024 | STATE OF ODISHA VS RABINDRA MOHAN BEHERA | TARUN PATNAIK, A.S.C. VS | // 0 // |
| 183 | D-WA/5263/2024 WA/145/2024 | STATE OF ODISHA VS RAHAS CHANDAN | TARUN PATNAIK, A.S.C. VS | // 0 // |
| 184 | D-WA/5200/2024 WA/146/2024 | STATE OF ODISHA VS PRAVAKAR PRADHAN | TARUN PATNAIK, A.S.C. VS | // 0 // |
| 185 | D-WA/5866/2024 WA/147/2024 | STATE OF ODISHA VS UDAYNATH MAJHI | BIPLAB MOHANTY, A.G.A. VS | // 0 // |
| 186 | D-WA/5442/2024 WA/148/2024 | MOHAN KANHAR VS STATE OF ODISHA | SAILABALA JENA VS | // 0 // |
| 187 | D-WA/1570/2024 WA/149/2024 | STATE OF ODISHA VS KESHAB CHANDRA SAHOO | SASWAT DAS,A.G.A VS | // 0 // |
| 188 | D-WA/4821/2024 WA/150/2024 | SADANANDA NAYAK VS THE STATE INFORMATION COMMISSIONER, BBSR | SARBESWAR BEHERA VS | // 0 // |
| 189 | D-WP(C)/4566/2024 WP(C)/3008/2024 | KAMALAKANTA MAHAL VS UNION OF INDIA | MANOJA KUMAR KHUNTIA VS | // 0 // |
| 190 | D-WP(C)/4671/2024 WP(C)/3009/2024 | SATRUGHAN SITHA VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // 0 // |
| 191 | D-WP(C)/4666/2024 WP(C)/3010/2024 | SRIKANTA SAHU VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // 0 // |
| 192 | D-WP(C)/5956/2024 WP(C)/3011/2024 | DIPAK KUMAR GIRI VS STATE OF ODISHA | SWAPNIL ROY VS | // 0 // |
| 193 | D-WP(C)/4906/2024 | MOHAN CHARAN SAHU | PRADIPTA KUMAR PATTANAYAK | // |

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|-----|--------------------------------------|--|--------------------------------|-------------------------------------|
| | WP(C)/3012/2024 | VS STATE OF ODISHA | VS | 0 // |
| 194 | D-WP(C)/5280/2024 WP(C)/3013/2024 | HARICHARAN PATEL VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 195 | D-WP(C)/5288/2024 WP(C)/3014/2024 | NIBEDITA TRIPATHY VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 196 | D-WP(C)/5958/2024 WP(C)/3015/2024 | HARIHAR MALIK VS STATE OF ODISHA | ANJAN KUMAR BISWAL VS | // 0 // |
| 197 | D-WP(C)/4130/2024 WP(C)/3016/2024 | RAMA CHANDRA NAYAK VS STATE OF ODISHA | PRAFULLA CHANDRA DAS VS | // 0 // |
| 198 | D-WP(C)/1147/2024 WP(C)/3017/2024 | SITALKRUSHNA PRADHAN VS STATE OF ODISHA | AMRITA MISHRA VS | // 0 // |
| 199 | D-WP(C)/4054/2024 WP(C)/3018/2024 | SACHIDANANDA RANASINGH VS STATE OF ODISHA | SANTOSH KUMAR SAMANTARAY VS | // 0 // |
| 200 | D-WP(C)/3867/2024 WP(C)/3019/2024 | BAIKUNTHANATH MAHARANA VS STATE OF ODISHA | BISWARANJAN PARAMGURU VS | // 0 // |
| 201 | D-WP(C)/4434/2024 WP(C)/3020/2024 | NIRANJAN BARIK VS SRI JAMBESWAR MAHADEV BIJE, JAMARA, KENDRAPARA | MAHESWAR MOHANTY VS | // 0 // |
| 202 | D-WP(C)/3210/2024 WP(C)/3021/2024 | NAND KISHOR JHA VS STATE OF ODISHA | ADHIRAJ MOHANTY VS | // 0 // |
| 203 | D-WP(C)/3454/2024 WP(C)/3022/2024 | YUSHAB BARJO VS STATE OF ODISHA | HARIPAD MOHANTY VS | // 0 // |
| 204 | D-WP(C)/4219/2024 WP(C)/3023/2024 | PRATIMA PRADHAN VS | UMAKANT SAHOO VS | // 0 |

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|-----|--------------------------------------|---|--------------------------------|-------------------------------------|
| 205 | D-WP(C)/3452/2024 WP(C)/3024/2024 | STATE OF ODISHA SUSAMA ALEYA VS | HARIPAD MOHANTY VS | // // 0 |
| 206 | D-WP(C)/5872/2024 WP(C)/3025/2024 | STATE OF ODISHA RANJAN KUMAR DAS VS | GYANA RANJAN SETHI VS | // // 0 |
| 207 | D-WP(C)/4210/2024 WP(C)/3026/2024 | STATE OF ODISHA SUSANTA KUMAR BISWAL VS | UMAKANT SAHOO VS | // // 0 |
| 208 | D-WP(C)/5771/2024 WP(C)/3027/2024 | STATE OF ODISHA BANOJA BASINI PRADHAN VS | GYANA RANJAN SETHI VS | // // 0 |
| 209 | D-WP(C)/4810/2024 WP(C)/3028/2024 | STATE OF ODISHA BILAS SENAPATI VS | KISHORE CHANDRA PRADHAN VS | // // 0 |
| 210 | D-WP(C)/4830/2024 WP(C)/3029/2024 | CHAIRMAN, GRID CORPORATION, ODISHA ARUPANANDA GOSWAMI VS | NIRANJAN LENKA VS | // // 0 |
| 211 | D-WP(C)/4755/2024 WP(C)/3030/2024 | COMMISSIONER OF ENDOWMENT, BBSR BANSHIDHAR SAHOO VS | DR. JITENDRA KUMAR LENKA VS | // // 0 |
| 212 | D-WP(C)/5743/2024 WP(C)/3031/2024 | STATE OF ODISHA PADMABATI SAHOO VS | BIJAY JENA VS | // // 0 |
| 213 | D-WP(C)/5488/2024 WP(C)/3032/2024 | STATE OF ODISHA DAYANIDHI BISWAL VS | BIKASH MISHRA VS | // // 0 |
| 214 | D-WP(C)/5613/2024 WP(C)/3033/2024 | STATE OF ODISHA GOBARDHAN SWAIN VS | SUDARSHAN PRADHAN VS | // // 0 |
| 215 | D-WP(C)/4789/2024 WP(C)/3034/2024 | COMMN. CUM SECY. DEPT. OF S AND ME DEPT. BBSR ADITYA SWARUP PATTANAIAK VS | PRAFULLA KUMAR MISHRA VS | // // 0 |
| | | STATE OF ODISHA | | // |

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|-----|--------------------------------------|--|--------------------------------|-------------------------------------|
| 216 | D-WP(C)/5980/2024 WP(C)/3035/2024 | BIJAY KUMAR NAYAK VS CHIEF MANAGER, PUNJAB NATIONAL BANK, CUTTACK | SIDHARTHA MISHRA VS | // 0 // |
| 217 | D-WP(C)/5604/2024 WP(C)/3036/2024 | FIRDOUS JAMIL VS STATE OF ODISHA | SUSHANTA KUMAR MISHRA VS | // 0 // |
| 218 | D-WP(C)/5970/2024 WP(C)/3037/2024 | HARERAM SAHOO VS THE BOARD OF CONTROL FOR CRICKET N INDIA (BCCI), MUMBAI | SUSANTA KUMAR BARAL VS | // 0 // |
| 219 | D-WP(C)/5670/2024 WP(C)/3038/2024 | COLLEGE OF B.SC NURSING TRAINING, BARIPADA VS STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 220 | D-WP(C)/5788/2024 WP(C)/3039/2024 | KARTIKESWAR MOHAPATRA VS STATE OF ODISHA | SUKANTA KUMAR DALAI VS | // 0 // |
| 221 | D-WP(C)/5773/2024 WP(C)/3040/2024 | BISWANATH SAHOO@BISHWANATH SAHOO VS SANJUKTA SETHY | ARIJEET MISHRA VS | // 0 // |
| 222 | D-WP(C)/5735/2024 WP(C)/3041/2024 | RABINDRANATH MUNI VS STATE OF ODISHA | MANAS PATI VS | // 0 // |
| 223 | D-WP(C)/5042/2024 WP(C)/3042/2024 | RAZIYA BARIK @ NAG @ RAZIYA BARIK VS THE CHAIRMAN CUM MD.MCL, BURLA | BISWAJIT MOHANTY VS | // 0 // |
| 224 | D-WP(C)/4680/2024 WP(C)/3043/2024 | SWAPNESWAR GOCHHAYAT VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // 0 // |
| 225 | D-WP(C)/4962/2024 WP(C)/3044/2024 | CHITTA RANJAN NAYAK VS STATE OF ODISHA | SUBRATA MISHRA VS | // 0 // |
| 226 | D-WP(C)/4784/2024 WP(C)/3045/2024 | SANJIDA BIBI VS SUB COLLECTOR, KENDRAPARA | SUKANTA KUMAR NAYAK VS | // 0 // |
| 227 | D-WP(C)/5778/2024 | SUSHIL KUMAR DHAR | TIKERAM MEHER | // |

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|-----|--------------------------------------|--|-------------------------------|-------------------------------------|
| | WP(C)/3046/2024 | VS STATE OF ODISHA | VS | 0 // |
| 228 | D-WP(C)/5416/2024 WP(C)/3047/2024 | BIJAYA KUMAR DIXIT VS STATE OF ODISHA | MANORANJAN PADHI VS | // 0 // |
| 229 | D-WP(C)/4887/2024 WP(C)/3048/2024 | BHAGWAN POONIA VS UNION OF INDIA | DHANOJ KUMAR SAHOO VS | // 0 // |
| 230 | D-WP(C)/5549/2024 WP(C)/3049/2024 | NARAYAN PRASAD DASH VS THE SECY., TO GOVT. H AND UD DEPT. BBSR | ATUL KUMAR MOHANTY VS | // 0 // |
| 231 | D-WP(C)/5506/2024 WP(C)/3050/2024 | DILIP BHOI VS STATE OF ODISHA | SOUMYA RANJAN DAS VS | // 0 // |
| 232 | D-WP(C)/5577/2024 WP(C)/3051/2024 | SURENDRA BAHADUR SINGH VS STATE OF ODISHA | ATUL KUMAR MOHANTY VS | // 0 // |
| 233 | D-WP(C)/5950/2024 WP(C)/3052/2024 | M/S. SEVEN HILLS ESTATES LTD., PURI VS SAMAR KUMAR GHOSH | ANIRUDH SANGANERIA VS | // 0 // |
| 234 | D-WP(C)/5023/2024 WP(C)/3053/2024 | BISWAJEET BEDAMATTA VS THE REGIONAL PROVIDENT FUND COMMNR., BBSR | DEBENDRA NATH MISRA VS | // 0 // |
| 235 | D-WP(C)/5723/2024 WP(C)/3054/2024 | MITHUN PRADHAN VS STATE OF ODISHA | SURYAKANTA DASMOHAPATRA VS | // 0 // |
| 236 | D-WP(C)/5951/2024 WP(C)/3055/2024 | M/S. SEVEN HILLS ESTATES LTD., PURI VS MONOJIT SEN | ANIRUDH SANGANERIA VS | // 0 // |
| 237 | D-WP(C)/5953/2024 WP(C)/3056/2024 | M/S. SEVEN HILLS ESTATES LTD., PURI VS SANJUKTA RAY | ANIRUDHA SANGANERIA VS | // 0 // |
| 238 | D-WP(C)/5952/2024 WP(C)/3057/2024 | M/S. SEVEN HILLS ESTATES LTD., PURI VS | ANIRUDH SANGANERIA VS | // 0 |

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| 239 | D-WP(C)/5955/2024 WP(C)/3058/2024 | PARIMAL KUMAR MALAKAR M/S. SEVEN HILLS ESTATES LTD., PURI VS SREEPRIYA GHOSH | SATYA SMRUTI MOHANTY VS | // // 0 // |
| 240 | D-WP(C)/5954/2024 WP(C)/3059/2024 | M/S. SEVEN HILLS ESTATES LTD., PURI VS NIBEDITA SARKAR | SATYA SMRUTI MOHANTY VS | // 0 // |
| 241 | D-WP(C)/5776/2024 WP(C)/3060/2024 | MAHENDRA PRASAD PANDA VS STATE OF ODISHA | TIKERAM MEHER VS | // 0 // |
| 242 | D-WP(C)/5979/2024 WP(C)/3061/2024 | ASHUTOSH RATH VS STATE OF ODISHA | SUSHANTA KUMAR MISHRA VS | // 0 // |
| 243 | D-WP(C)/5977/2024 WP(C)/3062/2024 | MANASHI DAS VS STATE OF ODISHA | SUSHANTA KUMAR MISHRA VS | // 0 // |
| 244 | D-WP(C)/5978/2024 WP(C)/3063/2024 | MINATI MURMU VS STATE OF ODISHA | SUSHANTA KUMAR MISHRA VS | // 0 // |
| 245 | D-WP(C)/3900/2024 WP(C)/3064/2024 | KISHORE KUMAR PANDA VS STATE OF ODISHA | ANIL KUMAR DAS VS | // 0 // |
| 246 | D-WP(C)/5959/2024 WP(C)/3065/2024 | GITA HEMBRAM VS STATE OF ODISHA | SUSHANTA KUMAR MISHRA VS | // 0 // |
| 247 | D-WP(C)/5984/2024 WP(C)/3066/2024 | NITYANANDA SAHOO VS STATE OF ODISHA | PRADEEP KUMAR SAHOO VS | // 0 // |
| 248 | D-WP(C)/5652/2024 WP(C)/3067/2024 | GRAM UTTHAN, KENDRAPARA VS PRINCIPAL COMMNR. OF INCOME TAX, HYDERABAD | SUNIL MISHRA VS | // 0 // |
| 249 | D-WP(C)/4836/2024 WP(C)/3068/2024 | GOPAL CHANDRA BEHERA VS STATE OF ODISHA | AJAY KUMAR TRIPATHY VS | // 0 // |

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| 250 | D-WP(C)/3072/2024 WP(C)/3069/2024 | SWATI NAYAK VS B.D.A, BBSR | ZENISH MARY WALLACE VS | // 0 // |
| 251 | D-WP(C)/4971/2024 WP(C)/3070/2024 | BIRABAR BARIK VS STATE OF ODISHA | SUBRATA MISHRA VS | // 0 // |
| 252 | D-WP(C)/5528/2024 WP(C)/3071/2024 | KUNIMA DIGAL VS STATE OF ODISHA | BIJAYA KUMAR PARIDA 2 VS | // 0 // |
| 253 | D-WP(C)/2854/2024 WP(C)/3072/2024 | BHAGYABATI NAG VS STATE OF ODISHA | TIKERAM MEHER VS | // 0 // |
| 254 | D-WP(C)/4968/2024 WP(C)/3073/2024 | SURESH CHANDRA PATRA VS STATE OF ODISHA | SUBRATA MISHRA VS | // 0 // |
| 255 | D-WP(C)/2861/2024 WP(C)/3074/2024 | BHIMSEN SETH VS STATE OF ODISHA | TIKERAM MEHER VS | // 0 // |
| 256 | D-WP(C)/5481/2024 WP(C)/3075/2024 | SUBHAKANTA PARIDA VS RESERVE BANK OF INDIA, BBSR | BISWAJIT NAYAK VS | // 0 // |
| 257 | D-WP(C)/4965/2024 WP(C)/3076/2024 | MANASA KUMAR RAY VS STATE OF ODISHA | SUBRATA MISHRA VS | // 0 // |
| 258 | D-WP(C)/4905/2024 WP(C)/3077/2024 | BIRENDRA PADHAN VS STATE OF ODISHA | PRADIPTA KUMAR PATTANAYAK VS | // 0 // |
| 259 | D-WP(C)/4728/2024 WP(C)/3078/2024 | M/S. BHUTIA AGRO FOODS PVT. LTD. ANGUL VS STATE OF ODISHA | SOUMYA RANJAN MOHANTY VS | // 0 // |
| 260 | D-WP(C)/4676/2024 WP(C)/3079/2024 | MANAS KUMAR DWIBEDY VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // 0 // |
| 261 | D-WP(C)/4793/2024 | M/S. RBS CONSTRUCTION, KALAHANDI | JNYANANANDA PANDA | // |

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|-----|--------------------------------------|---|------------------------------|-------------------------------------|
| | WP(C)/3080/2024 | VS COMMISSIONER OF CT AND GST, ODISHA | VS | 0 // |
| 262 | D-WP(C)/2857/2024 WP(C)/3081/2024 | SUBIDHA PARUA VS STATE OF ODISHA | TIKERAM MEHER VS | // 0 // |
| 263 | D-WP(C)/4727/2024 WP(C)/3082/2024 | SABITA DAS VS GOVT. OF INDIA | GOPAL PRASAD JENA VS | // 0 // |
| 264 | D-WP(C)/2852/2024 WP(C)/3083/2024 | UTTAM MEHER VS STATE OF ODISHA | TIKERAM MEHER VS | // 0 // |
| 265 | D-WP(C)/4969/2024 WP(C)/3084/2024 | RAJESWARI SARAN VS STATE OF ODISHA | SATYABRATA MOHANTY (1) VS | // 0 // |
| 266 | D-WP(C)/2851/2024 WP(C)/3085/2024 | SURENDRA SAHU VS STATE OF ODISHA | TIKERAM MEHER VS | // 0 // |
| 267 | D-WP(C)/2859/2024 WP(C)/3086/2024 | BHABANI SANKAR MEHER VS STATE OF ODISHA | TIKERAM MEHER VS | // 0 // |
| 268 | D-WP(C)/5779/2024 WP(C)/3087/2024 | KAPILAS HIGHER SECONDARY SCHOOL, DHENKANAL VS EMPLOYEES PROVIDENT FUND COMMISSIONER, BBSR | JANMEJAYA KATIKIA VS | // 0 // |
| 269 | D-WP(C)/4505/2024 WP(C)/3088/2024 | M/S. C.D. RICE MILL LLP., ANGUL VS STATE OF ODISHA | SOUMYA RANJAN MOHANTY VS | // 0 // |
| 270 | D-WP(C)/759/2024 WP(C)/3089/2024 | ASWIN KUMAR PATRO VS GAYATRI CHOUDHURY | RAJENDRA N.ROUT VS | // 0 // |
| 271 | D-WP(C)/5749/2024 WP(C)/3090/2024 | JASMIN ROUT VS TAHASILDAR, BBSR | JASHOBANTA DASH VS | // 0 // |
| 272 | D-WP(C)/5592/2024 WP(C)/3091/2024 | PRAMOD KUMAR BARIK VS | ATUL KUMAR MOHANTY VS | // 0 |

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|-----|--------------------------------------|--|-------------------------------|-------------------------------------|
| 273 | D-WP(C)/5560/2024 WP(C)/3092/2024 | THE SECY. TO GOVT. H AND UD DEPT. BBSR PRATAP KUMAR SAHU VS THE SECY., TO GOVT. H AND UD DEPT. BBSR | ATUL KUMAR MOHANTY VS | // // 0 // |
| 274 | D-WP(C)/5037/2024 WP(C)/3093/2024 | JAYANTI SAHOO VS THE STATE OF ODISHA | SUBHENDU KUMAR NAYAK VS | // 0 // |
| 275 | D-WP(C)/5039/2024 WP(C)/3094/2024 | GITANJALI BEHERA VS THE STATE OF ODISHA | SUBHENDU KUMAR NAYAK VS | // 0 // |
| 276 | D-WP(C)/5570/2024 WP(C)/3095/2024 | BISWAJIT MOHANTY VS THE SECY. TO GOVT. H AND UD DEPT. BBSR | ATUL KUMAR MOHANTY VS | // 0 // |
| 277 | D-WP(C)/5063/2024 WP(C)/3096/2024 | NIRANJAN SAHOO VS CANARA BANK, PURI | UMESH CHANDRA BEHURA VS | // 0 // |
| 278 | D-WP(C)/5584/2024 WP(C)/3097/2024 | RABINDRA KUMAR SAHU VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // 0 // |
| 279 | D-WP(C)/5035/2024 WP(C)/3098/2024 | RAMESH KUMAR MOHANTY VS THE STATE OF ODISHA | SUBHENDU KUMAR NAYAK VS | // 0 // |
| 280 | D-WP(C)/5581/2024 WP(C)/3099/2024 | ABHIMANYU SAHU VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // 0 // |
| 281 | D-WP(C)/5428/2024 WP(C)/3100/2024 | BOYANA RAMBABU VS BOYANA ROJA | ANUPAM RATH VS | // 0 // |
| 282 | D-WP(C)/5014/2024 WP(C)/3101/2024 | SUDHAKAR NAYAK VS STATE OF ODISHA | SUKANTA KUMAR NAYAK (2) VS | // 0 // |
| 283 | D-WP(C)/5934/2024 WP(C)/3102/2024 | PRAKASH KUMAR MOHAPATRA VS STATE OF ODISHA | LAXMINARAYAN PATEL VS | // 0 // |

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|-----|--------------------------------------|---|----------------------------------|-------------------------------------|
| 284 | D-WP(C)/5580/2024 WP(C)/3103/2024 | LOHIT KUMAR MANGARAJ VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // 0 // |
| 285 | D-WP(C)/5299/2024 WP(C)/3104/2024 | DEWANTI DEVI VS UCO BANK, KOLKATA | PRASANTA KUMAR TRIPATHY VS | // 0 // |
| 286 | D-WP(C)/5942/2024 WP(C)/3105/2024 | SRIPATI BEHERA VS STATE OF ODISHA | LAXMINARAYAN PATEL VS | // 0 // |
| 287 | D-WP(C)/5531/2024 WP(C)/3106/2024 | SURYAKANTA SAHOO VS R.T.O., CUTTACK | CHANDAN MISHRA VS | // 0 // |
| 288 | D-WP(C)/5576/2024 WP(C)/3107/2024 | PRAHALLAD JENA VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // 0 // |
| 289 | D-WP(C)/5867/2024 WP(C)/3108/2024 | GAYATRI MALLICK VS STATE OF ODISHA | SUBHADUTTA ROUTRAY VS | // 0 // |
| 290 | D-WP(C)/5883/2024 WP(C)/3109/2024 | SHIBA SUNDAR RAUT VS STATE OF ODISHA | SUBHADUTTA ROUTRAY VS | // 0 // |
| 291 | D-WP(C)/5770/2024 WP(C)/3110/2024 | PRAMOD KUMAR DEHURY VS STATE OF ODISHA | PRASANTA KUMAR MOHANTY (2) VS | // 0 // |
| 292 | D-WP(C)/5532/2024 WP(C)/3111/2024 | JACHINDRA KUMAR NATH VS R.T.O., CUTTACK | CHANDAN MISHRA VS | // 0 // |
| 293 | D-WP(C)/4809/2024 WP(C)/3112/2024 | BIKRAM KESHARI PATI VS STATE OF ODISHA | KISHORE CHANDRA PRADHAN VS | // 0 // |
| 294 | D-WP(C)/5863/2024 WP(C)/3113/2024 | MAMATA JENA VS STATE OF ODISHA | SUBHADUTTA ROUTRAY VS | // 0 // |
| 295 | D-WP(C)/5533/2024 | JACHINDRA KUMAR NATH | CHANDAN MISHRA | // |

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|-----|-------------------|---------------------------------------|--------------------------|-------------------------------------|
| | WP(C)/3114/2024 | VS | VS | 0 |
| | | R.T.O., CUTTACK | | // |
| 296 | D-WP(C)/5569/2024 | DR. SAMBHU PANIGRAHI | GOPAL PRASAD JENA | // |
| | WP(C)/3115/2024 | VS | VS | 0 |
| | | PRINCIPAL SECY. TO GOVT., WORKS DEPT. | | // |
| 297 | D-WP(C)/5171/2024 | NIHAR KUMAR MOHAPATRA | RUPESH KUMAR KANUNGO | // |
| | WP(C)/3116/2024 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 298 | D-WP(C)/5760/2024 | M. GOPI KRISHNA RAO | BIJAYA KUMAR BEHERA 1 | // |
| | WP(C)/3117/2024 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 299 | D-WP(C)/5943/2024 | UTTAM KUMAR SHARMA | LAXMINARAYAN PATEL | // |
| | WP(C)/3118/2024 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 300 | D-WP(C)/5253/2024 | JOGENDRA NATH PATRA | PRAFULLA CHANDRA ACHARYA | // |
| | WP(C)/3119/2024 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 301 | D-WP(C)/5757/2024 | SABITA DAS | BIJAYA KUMAR BEHERA 1 | // |
| | WP(C)/3120/2024 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 302 | D-WP(C)/5813/2024 | MANABODHA NAYAK | SANJIB MOHANTY | // |
| | WP(C)/3121/2024 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 303 | D-WP(C)/5756/2024 | JAGANNATH DAS | BIJAYA KUMAR BEHERA 1 | // |
| | WP(C)/3122/2024 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 304 | D-WP(C)/5398/2024 | SURENDRA SINGH KABLI | TUSHAR KANTI SATAPATHY | // |
| | WP(C)/3123/2024 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 305 | D-WP(C)/5855/2024 | GIRIDHARI PRADHAN | ARUPANANDA GOSWAMY | // |
| | WP(C)/3124/2024 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 306 | D-WP(C)/5876/2024 | BISMIKA MOHANTY | SUBHADUTTA ROURAY | // |
| | WP(C)/3125/2024 | VS | VS | 0 |

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| 307 | D-WP(C)/4839/2024 WP(C)/3126/2024 | STATE OF ODISHA MADHUSUDANA MAHANTA VS | AJAY KUMAR TRIPATHY VS | // // () |
| 308 | D-WP(C)/3788/2024 WP(C)/3127/2024 | STATE OF ODISHA ROSHAN KUMAR BAGH VS | SURJYA NARAYAN SAHU VS | // // () |
| 309 | D-WP(C)/4812/2024 WP(C)/3128/2024 | STATE OF ODISHA BIDYA BHUSAN KANHAR VS | ACHYUTANANDA PATTANAİK VS | // // () |
| 310 | D-WP(C)/4873/2024 WP(C)/3129/2024 | ODISHA STAFF SELECTION COMMISSION, BBSR ARUN KUMAR PANIGRAHI VS | PRAVASH CHANDRA JENA VS | // // () |
| 311 | D-WP(C)/5322/2024 WP(C)/3130/2024 | STATE OF ODISHA CHITTA RANJAN MISHRA VS | ACHYUTANANDA PATTANAİK VS | // // () |
| 312 | D-WP(C)/5755/2024 WP(C)/3131/2024 | STATE OF ODISHA SUJAN DAS VS | BIJAYA KUMAR BEHERA 1 VS | // // () |
| 313 | D-WP(C)/5754/2024 WP(C)/3132/2024 | STATE OF ODISHA MANASA NAIK VS | BIJAYA KUMAR BEHERA 1 VS | // // () |
| 314 | D-WP(C)/5654/2024 WP(C)/3133/2024 | STATE OF ODISHA SUSHIL KUMAR DAS VS | SHYAM SUNDAR TRIPATHY VS | // // () |
| 315 | D-WP(C)/4895/2024 WP(C)/3134/2024 | STATE OF ODISHA NIRANJAN PRADHAN VS | PRATIK DASH VS | // // () |
| 316 | D-ABLAPL/3376/2024 ABLAPL/1400/2024 | JOINT COMMNR. OF STATE TAX, BALASORE TIBURAM TANGULU VS | NIHAR RANJAN SAHOO VS | // // PAPERMETLA P.S. /1 /2013 () |
| 317 | D-ABLAPL/3380/2024 ABLAPL/1401/2024 | STATE OF ODISHA ANSUMAN SAMANTARAY VS | SUJIT KUMAR SAHU VS | // // MAHILA P.S.(BBSR) /21 /2024 () |
| | | STATE OF ODISHA | | // |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|-----------------------------------|---|
| 318 | D-ABLAPL/3425/2024 ABLAPL/1402/2024 | ANTARYAMI SAHOO VS STATE OF ODISHA | PRADIPTA BEURA VS | //0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/0000023/2024 |
| 319 | D-ABLAPL/3426/2024 ABLAPL/1403/2024 | PRAKASH DAS @ PRAKASH KUMAR DAS VS STATE OF ODISHA | PRADIPTA BEURA VS | //0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000008/2024 |
| 320 | D-ABLAPL/978/2024 ABLAPL/1404/2024 | SUBASH NAIK @ SUBASH CHANDRA NAIK VS STATE OF ODISHA | AKSHAYA KUMAR SAHOO VS | //0 S.D.J.M.,BIRAMAHAARAJPUR(Sonepur) 2(B)CC/0000012/2023 |
| 321 | D-ABLAPL/1985/2024 ABLAPL/1405/2024 | ACHUTANANDA ROUT @ SAKUA VS STATE OF ODISHA | BICHITRA NARAYANA SATAPATHY VS | ABHAYACHANDPUR /385 /2023 () // |
| 322 | D-ABLAPL/3439/2024 ABLAPL/1406/2024 | MAHESH PRADHAN @ ARAYAN PRADHAN VS STATE OF ODISHA | RAMAKANTA PRADHAN VS | KRUSHANANDAPUR /18 /2024 () // |
| 323 | D-ABLAPL/3449/2024 ABLAPL/1407/2024 | SIDHESHWAR SAMANTASINGHAR @ HADIA VS STATE OF ODISHA | SUMIT SEKHAR PATTANAIAK VS | INFOVALLY UPD BHUBANESWAR /19 / () // |
| 324 | D-ABLAPL/2790/2024 ABLAPL/1408/2024 | SUMITRA SAMAL VS STATE OF ODISHA | GEETANJALI MAJHI VS | MAHILA P.S. BUXIBAZAR /3 /2024 () // |
| 325 | D-ABLAPL/3440/2024 ABLAPL/1409/2024 | KARTIK CHANDRA JENA VS STATE OF ODISHA | SANJAYA KUMAR PATRI VS | RAJNAGAR /671 /2023 () // |
| 326 | D-ABLAPL/2846/2024 ABLAPL/1410/2024 | AJAYA KUMAR @ KHAGESWAR BHUTIA VS STATE OF ODISHA | NABA KISHORE GURU VS | TUMUSINGA /20 /2024 () // |
| 327 | D-ABLAPL/3451/2024 ABLAPL/1411/2024 | MINATI ROUT VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | BARIPADA TOWN /758 /2023 () // |
| 328 | D-ABLAPL/2875/2024 ABLAPL/1412/2024 | SEEMA @ DEBASMITA MOHALIK VS STATE OF ODISHA | KHUSBU PANIGRAHI VS | BASTA /323 /2019 () // |
| 329 | D-ABLAPL/3169/2024 | HRUSHIKESH MALIK | SUKANTA KUMAR NAYAK | AUL /332 /2022 |

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|-----|--|--|----------------------------|--|
| | ABLAPL/1413/2024 | VS STATE OF ODISHA | VS | () // |
| 330 | D-ABLAPL/3455/2024 ABLAPL/1414/2024 | MUKTAR KHAN VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | JATNI P.S. /203 /2019 () // |
| 331 | D-ABLAPL/3175/2024 ABLAPL/1415/2024 | SRIKANTA SAHOO @ SRIKANTA CHANDRA SAHOO VS STATE OF ODISHA | PRADIPTA BEURA VS | / /0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000007/2024 |
| 332 | D-ABLAPL/3178/2024 ABLAPL/1416/2024 | DIPU DAS @ SANJAYA KUMAR SAHOO VS STATE OF ODISHA | PRADIPTA BEURA VS | / /0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000006/2024 |
| 333 | D-ABLAPL/3456/2024 ABLAPL/1417/2024 | SK. JUMA VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | JATNI P.S. /201 /2019 () // |
| 334 | D-ABLAPL/3316/2024 ABLAPL/1418/2024 | DEBENDRA PRADHAN VS STATE OF ODISHA | HAREKRUSHNA MALIK VS | BARANGA /46 /2024 () // |
| 335 | D-ABLAPL/3457/2024 ABLAPL/1419/2024 | MUSTAK KHAN @ KALA KHAN VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | JATNI P.S. /202 /2019 () // |
| 336 | D-ABLAPL/3348/2024 ABLAPL/1420/2024 | PRASANNA KUMAR DAS VS STATE OF ODISHA | LAXMIKANTA BEHERA VS | NIKIRAI /2 /2024 () // |
| 337 | D-ABLAPL/3355/2024 ABLAPL/1421/2024 | BIBHUDUTTA SARANGI VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | SPL.TASK FORCE /9 /2019 () // |
| 338 | D-ABLAPL/3356/2024 ABLAPL/1422/2024 | RABINDRA MALLIK VS STATE OF ODISHA | SUNIL KUMAR PANDA VS | KUAKHIA /477 /2023 () // |
| 339 | D-ABLAPL/3594/2024 ABLAPL/1423/2024 | DAMAYANTI SAHOO VS STATE OF ODISHA | ADITI HOTA VS | KRUSHNA PRASAD /88 /2023 () // |
| 340 | D-ABLAPL/3358/2024 ABLAPL/1424/2024 | TUKU @ TUKUNU NAIK VS | PARTHA SARATHI NAYAK VS | GOPALPRASAD /42 /2024 () |

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|-----|--|---|-----------------------------|--|
| 341 | D-ABLAPL/1950/2024 ABLAPL/1425/2024 | STATE OF ODISHA BIREN GEJA @ JAGADALA VS STATE OF ODISHA | RAJIV KUMAR DALAL VS | // MANAMUNDA /316 /2023 () |
| 342 | D-ABLAPL/3622/2024 ABLAPL/1426/2024 | BANAMALI OJHA VS STATE OF ODISHA | MANOJ KUMAR MOHANTY VS | // SORO /80 /2024 () |
| 343 | D-ABLAPL/2649/2024 ABLAPL/1427/2024 | STATE OF ODISHA UMAKANTA SIAL VS | ARJUNA CHARANA BEHERA VS | // SABARANG /71 /2022 () |
| 344 | D-ABLAPL/3459/2024 ABLAPL/1428/2024 | STATE OF ODISHA BALARAM SAHOO @ ASHOK KUMAR SAHOO VS | BIBHUTI BHUSAN KAR VS | // KENDRAPARA SADAR /44 /2024 () |
| 345 | D-ABLAPL/3075/2024 ABLAPL/1429/2024 | STATE OF ODISHA CHANDAN SAMAL VS | GEETANJALI MAJHI VS | // MAHILA P.S. BUXIBAZAR /3 /2024 () |
| 346 | D-ABLAPL/3352/2024 ABLAPL/1430/2024 | STATE OF ODISHA ALEKH CHANDRA MOHAPATRA VS | SIDDHARTHA SAMAL VS | // BALICHANDRAPUR /47 /2024 () |
| 347 | D-ABLAPL/3460/2024 ABLAPL/1431/2024 | STATE OF ODISHA CHITTA RANJAN RANSINGH @ KALIA VS | NIRANJAN BEHERA VS | // KHANDAGIRI P.S. /24 /2024 () |
| 348 | D-ABLAPL/3353/2024 ABLAPL/1432/2024 | STATE OF ODISHA DIPAK MAHAPATRA @ DIPTI RANJAN MOHAPATRA VS | SIDDHARTHA SAMAL VS | // BALICHANDRAPUR /47 /2024 () |
| 349 | D-ABLAPL/3592/2024 ABLAPL/1433/2024 | STATE OF ODISHA SUBHASIS KARNA VS | BISWAJIT MOHAPATRA VS | // KANTAMAL /141 /2023 () |
| 350 | D-ABLAPL/3407/2024 ABLAPL/1434/2024 | STATE OF ODISHA SK. NADIM VS | SMRUTI RANJAN ROUT VS | // CUTTACK SADAR /47 /2024 () |
| 351 | D-ABLAPL/3438/2024 ABLAPL/1435/2024 | STATE OF ODISHA DEEPAK PRADHAN VS STATE OF ODISHA | RAMAKANTA PRADHAN VS | // KRUSHANANDAPUR /18 /2024 () |

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|-----|--|---|-----------------------------------|---|
| 352 | D-ABLAPL/3850/2024 ABLAPL/1436/2024 | MANOJ KHILLO VS STATE OF ODISHA | MANORANJAN PADHY VS | //0 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000029/2022 |
| 353 | D-ABLAPL/3492/2024 ABLAPL/1437/2024 | SURENDRA SAHU VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | KANTAMAL /1 /2021 () // |
| 354 | D-ABLAPL/3466/2024 ABLAPL/1438/2024 | JUGESWAR SHABAR VS STATE OF ODISHA | SATYAJIT MOHAPATRA VS | //0 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA 2(B)CC/000003/2023 |
| 355 | D-ABLAPL/3515/2024 ABLAPL/1439/2024 | MAHAMMAD JAHANGIRI VS STATE OF ODISHA | BISWARANJAN DALAI VS | AGALPUR /5 /2024 () // |
| 356 | D-ABLAPL/3545/2024 ABLAPL/1440/2024 | SARTHAK SUTAR VS STATE OF ODISHA | BICHITRA NARAYANA SATAPATHY VS | KUJANGA /457 /2023 () // |
| 357 | D-ABLAPL/3516/2024 ABLAPL/1441/2024 | SUDARSAN PATI VS STATE OF ODISHA | JAGAJIBAN PRADHAN VS | //0 () // |
| 358 | D-ABLAPL/3526/2024 ABLAPL/1442/2024 | JITU @ JITENDRA SING VS STATE OF ODISHA | JAYANTA KUMAR MAJHI VS | NILGIRI /14 /2024 () // |
| 359 | D-ABLAPL/3547/2024 ABLAPL/1443/2024 | MANAS KUMAR JENA VS STATE OF ODISHA | AJAYA NAYAK VS | CYBER CRIME AND ECONOMIC OFFEN () // |
| 360 | D-ABLAPL/3544/2024 ABLAPL/1444/2024 | MANORANJAN PAIKARAY @ BAPI VS STATE OF ODISHA | ANNADA SANKAR JENA VS | JODAPADAR /260 /2022 () // |
| 361 | D-ABLAPL/3554/2024 ABLAPL/1445/2024 | NRUSINGHA MOHANTY VS STATE OF ODISHA | BISWARANJAN DALAI VS | PIPLI /7 /2024 () // |
| 362 | D-ABLAPL/3555/2024 ABLAPL/1446/2024 | MAHAMMAD JAHANGIRI VS STATE OF ODISHA | BISWARANJAN DALAI VS | AGALPUR /216 /2023 () // |
| 363 | D-ABLAPL/3558/2024 | BAGA @ CHITTARANJAN ROUT | SURESH CHANDRA PRADHAN | MAHAKALPARA /109 /2023 |

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|-----|--|---|--------------------------|--|
| | ABLAPL/1447/2024 | VS STATE OF ODISHA | VS | () // |
| 364 | D-ABLAPL/3598/2024 ABLAPL/1448/2024 | KISHORI CHHATRIA VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | KISHORENAGAR (ANUGUL) /46 /2023 () // |
| 365 | D-ABLAPL/3564/2024 ABLAPL/1449/2024 | BISHNU CHARAN MISHRA VS STATE OF ODISHA | SARAT KUMAR JENA VS | BARGARH /685 /2023 () // |
| 366 | D-ABLAPL/3601/2024 ABLAPL/1450/2024 | LOKANATH SAHOO VS STATE OF ODISHA | PRADIPTA BEURA VS | / /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/0000179/2023 |
| 367 | D-ABLAPL/3580/2024 ABLAPL/1451/2024 | AUROBINDA DASH VS STATE OF ODISHA | SATYA RANJAN MULIA VS | CHANDRASEKHARPUR /442 /2023 () // |
| 368 | D-ABLAPL/3603/2024 ABLAPL/1452/2024 | JAGA MOHANTY @ PRAVATA MOHANTY VS STATE OF ODISHA | PRADIPTA BEURA VS | / /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/0000229/2022 |
| 369 | D-ABLAPL/3584/2024 ABLAPL/1453/2024 | PRABHAKAR MAHAPATRA @ PRAVAKAR MAHAPATRA VS STATE OF ODISHA | KABIRAJ PRADHAN VS | BANAPUR P.S. /54 /2024 () // |
| 370 | D-ABLAPL/3604/2024 ABLAPL/1454/2024 | RAJIB DIGAL VS STATE OF ODISHA | ANIRUDHA DAS VS | PHIRINGIA /141 /2023 () // |
| 371 | D-ABLAPL/3593/2024 ABLAPL/1455/2024 | BUDHIA @ BUDHI CHANDRA NATH VS STATE OF ODISHA | SARADA PRASAD DASH VS | KHANDAPARA /11 /2024 () // |
| 372 | D-ABLAPL/3605/2024 ABLAPL/1456/2024 | DILLIP KUMAR BHOI VS STATE OF ODISHA | ANIRUDHA DAS VS | KANTABANIA PS /11 /2024 () // |
| 373 | D-ABLAPL/3595/2024 ABLAPL/1457/2024 | MIKU DAS @ MUKESH KUMAR DAS VS STATE OF ODISHA | ASUTOSH TRIPATHY VS | ANGUL TOWN /86 /2024 () // |
| 374 | D-ABLAPL/3606/2024 ABLAPL/1458/2024 | AMAR JENA @ AMAR KUMAR JENA VS | ANIRUDHA DAS VS | MOTANGA /381 /2023 () |

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|-----|--|--|----------------------------|--|
| 375 | D-ABLAPL/3608/2024 ABLAPL/1459/2024 | STATE OF ODISHA ALOK KUMAR SINGH VS | MAHES DAS VS | // SAMBALPUR TOWN /5 /2024 () |
| 376 | D-ABLAPL/3623/2024 ABLAPL/1460/2024 | STATE OF ODISHA ALOK KUMAR MALLA @ ALOK MALLA VS | SAILABALA JENA VS | // JENAPUR /45 /2024 () |
| 377 | D-ABLAPL/3629/2024 ABLAPL/1461/2024 | STATE OF ODISHA SUBRAT KUMAR SAHU VS | SURYASNATA MOHAPATRA VS | // COLLIERY /53 /2024 () |
| 378 | D-ABLAPL/3630/2024 ABLAPL/1462/2024 | STATE OF ODISHA SUSANTA SAHU VS | SURESH KUMAR JENA VS | // DUNGURIPALI /2 /2024 () |
| 379 | D-ABLAPL/3635/2024 ABLAPL/1463/2024 | STATE OF ODISHA AJIT PRASAD GARNAIK VS | SUJIT KUMAR SAHU VS | // BANARAPAL /39 /2024 () |
| 380 | D-ABLAPL/3642/2024 ABLAPL/1464/2024 | STATE OF ODISHA PHARUK MAHAMMAD @ FARUKH VS | SATYAJIT MOHAPATRA VS | // / /0 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA 2(B)CC/000004/2023 |
| 381 | D-ABLAPL/3657/2024 ABLAPL/1465/2024 | STATE OF ODISHA GANANATH SAHU VS | PRATIK NAYAK VS | // TARBHA /17 /2024 () |
| 382 | D-ABLAPL/3645/2024 ABLAPL/1466/2024 | STATE OF ODISHA MAHAMMAD JAHANGIRI VS | BISWARANJAN DALAI VS | // PUINTALA /299 /2023 () |
| 383 | D-ABLAPL/3651/2024 ABLAPL/1467/2024 | STATE OF ODISHA HARISH CHANDRA BEHERA VS | NIRANJAN LENKA VS | // KULIANA /55 /2023 () |
| 384 | D-ABLAPL/3662/2024 ABLAPL/1468/2024 | STATE OF ODISHA NARAYAN PARIDA VS STATE OF ODISHA | BIJAY KUMAR BEHERA VS | // NIRAKARPUR /40 /2024 () // |